

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 2016/1996

New Delhi this the 4th day of September, 1998

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

1. Shri Bharat Vijay
S/o Shri Hoti Singh
R/o RZ-D/71-A, Pratap Garden,
Uttam Nagar,
New Delhi-59.
2. Shri Mohd. Kasim
S/o Shri Mohd. Tauaraq
R/o Jhuggi No.WZ/113, Indira Colony,
Tilak Nagar,
New Delhi-110 018.
3. Shri Ram Nath
S/o Munshi Lal
R/o D-2/154-A, Jeevan Park,
Uttam Nagar,
New Delhi-110 059.Applicants

By Advocate Dr. J.C. Madan.

Versus

1. The Govt. of National Capital
Territory of Delhi through: Chief
Secretary,
5, Sham Nath Marg,
Delhi.
2. The Director General,
Home Guards & Civil Defence Orgn.,
CTI Complex, Raja Garden,
New Delhi-27.
3. The Commissioner of Police,
Delhi Police Headquarters,
I.P. Estate,
New Delhi.Respondents

None for the respondents.

ORDER (ORAL)

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Dr. J.C. Madan, learned counsel

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submits that he has received information from the applicants in this case that they have since received reliefs from the respondents and they have been taken back in service and, therefore, he has been asked not to press the case. He, therefore, seeks permission to withdraw this O.A.

In the circumstances, the O.A. is dismissed as withdrawn.

QPS
(K. MUTHUKUMAR)
MEMBER (A)

Lakshmi Sometha
(MRS. LAKSHMI SWAMINATHAN)
MEMBER (J)

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